

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 22<sup>nd</sup> March, 2018

No.HC.VII-167 (Pt.-III)/2014/1563/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a 3-day programme on 'Cyber Crime & Cyber Law', scheduled to be held from 9<sup>th</sup> to 11<sup>th</sup> April, 2018 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya:

Sl. No.	Name	Designation
<b>ASSAM</b>		
1.	Smti Rani Boro.	Chief Judicial Magistrate, Jorhat
2.	Smti Ipsita Borthakur	Chief Judicial Magistrate, Goalpara
3.	Shri Anup Khanal	Addl. Chief Judicial Magistrate, Dhemaji
4.	Shri Amarendra Hazarika	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
5.	Smti Kumari Arti	Munsiff-cum- Judicial Magistrate, 1 <sup>st</sup> Class, Udalguri
<b>NAGALAND</b>		
6.	Smti Khesheli Chishi	Principal District & Sessions Judge, Kohima
7.	Smti Tucuno Vamuzo	Chief Judicial Magistrate, Longleng
8.	Smti Somet Chumden Chang	Chief Judicial Magistrate, Peren
9.	Shri Nokshei Kano	Chief Judicial Magistrate, Kiphire
10.	Shri Atoka Achumi	Civil Judge (Jr. Divn.)-cum-JMFC, Zunheboto
<b>MIZORAM</b>		
11.	Sylvie Zomuanpuii Ralte	Chief Judicial Magistrate-cum-Senior Civil Judge, Kolasib District
12.	Ngursangzuali Sailo	Chief Judicial Magistrate-cum- Senior Civil Judge, Champhai District
13.	Lalrochami Ralte	Senior Civil Judge, Aizawl District
14.	Lalramsanga	Chief Judicial Magistrate -cum-Senior Civil Judge, Saiha District
15.	H. Lalduhsanga	Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Aizawl District
<b>ARUNACHAL PRADESH</b>		
16.	Shri Tageng Padoh	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Ziro, Lower Subansiri
17.	Shri Tailang Laji	Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Daporijo, Upper Subansiri

The Officers are to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/1564 - 1581/A dated 22.03.2018  
Copy forwarded for information and necessary action to:

1. The Director, North Eastern Police Academy, Umsaw, Meghalaya.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / She will be entitled to TA and DA as admissible under the Rules.

8. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The District & Sessions Judge, Kamrup (M), Guwahati /Jorhat / Goalpara / Dhemaji / Udalguri. **He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her District accordingly.**
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun **He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her State. Further, he / she is requested to inform the concerned District Judges accordingly.**
12. *All the nominated participants.*

*It is for information of the nominated participants that they are to report at NEPA by 8<sup>th</sup> April, 2018 positively. Free boarding & lodging will be provided to the participants from 8<sup>th</sup> to 12<sup>th</sup> April, 2018. Before 8<sup>th</sup> and after 12<sup>th</sup> April, 2018 boarding & lodging will be charged as per Govt. Rules. No families / vehicles, PSO, driver will be permitted inside NEPA Campus. The dress order for the programme will be formal (civvies).*

*Course Director: Dr. P.R. Dimchuilu, Assistant Director (Lec)*

*Contact No. - 09436363179*

*Course Coordinator: Sh. D Roy, DAD (Pol. Sc.)*

*Contact No. - 09485028383*

13. The Joint Registrar, Judi. / PM & P, Gauhati High Court, Guwahati
14. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

✍ 22.3.18

Registrar (Judicial)